## GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:558
ANSWERED ON:26.11.2012
IMPORT OF BANNED MATERIALS
Roy Shri Nripendra Nath;Tirkey Shri Manohar

## Will the Minister of SHIPPING be pleased to state:

- (a) whether banned materials are illegally imported into our country;
- (b) if so the details of the banned material imported illegally including arms, rocket shells, medicines, bombs and electronic waste at various ports during each of the last three years and the current year, port-wise;
- (c) the action taken by the Government to check such violations;
- (d) whether the Government proposed to install scanners at all the ports to ensure detection of these items; and
- (e) if so, the details thereof?

## **Answer**

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (e): The information is being collected from Department of Revenue and shall be laid on the Table of the House.